

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. MAHESH TANAJIRAO PATANKAR

Criminal Appeal No(s). 2275-2277/2023

VINOD KUMAR DIXIT

Appellant(s)

VERSUS

TEJVIR & ORS.

Respondent(s)

Date : 02-02-2024 These appeals were called on for hearing today.

For Appellant(s)

Mr. Raman Yadav, Adv.
Mr. Syed Mehdi Imam, AOR

For Respondent(s)

M/S. V. Maheshwari & Co., AOR
Mr. Nagendra Singh, Adv.
Mr. Akash Choudhary, Adv.
Mr. Naman Raj Singh, Adv.
Dr. Amardeep Gaur, Adv.

Mr. Vishnu Shankar Jain, AOR
Mr. Sudhir Naagar, Adv.
Mr. Vinay Rajput, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Records have been received.

Respondent no.2 has already filed counter affidavit.

Respondent nos.1, 3 and 4 have failed to file counter affidavit, within the time stipulated under the rules. However, as requested, two weeks time, as a last and final opportunity is granted to file counter affidavit.

After the expiry of said period, matter shall be processed for listing before the Hon'ble Court as per rules.

MAHESH TANAJIRAO PATANKAR
Registrar